

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 259 of 2004

Jabalpur, this the 2nd day of April 2004

Hon'ble Mr. Madan Mohan, Judicial Member

Mahesh Banskar (Basore) aged
about 28 years S/o Late Shri Anandi
Lal Banskar, R/o 1662, Siddh Baba
Ward, Baldikori Ki Daphai, Jabalpur
(M.P.)

APPLICANT

(By Advocate - Shri M.K. Verma)

VERSUS

1. Union of India, through Secretary
Ministry of Defence, Ordnance
Factory Division, New Delhi.
2. General Manager, Ordnance
Factory, Khamaria Jabalpur,
Jabalpur (M.P.)

RESPONDENTS

ORDER (ORAL)

By filing this OA, the applicant has sought a direction to the respondents to appoint him on compassionate ground.

2. The brief facts of the case are that father of the applicant was working in the Ordnance Factory Khamaria as Group-D employee. He died in harness on 30.6.2001. The father of the applicant had left behind 6 sons and his widow. The mother of the applicant is a patient of Cataract and is not in a position to take proper medical treatment. The mother of the applicant has submitted her representations for grating compassionate appointment in favour of the applicant. The applicant states that he has visted along with his mother to the respondent No. 2 & they were assured that they will sent a letter of compassionate appointment in their favour. The respondents have not yet taken any decision on the aforesaid representations. Aggrieved by this, he has filed this OA claiming the aforesaid relief.

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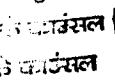
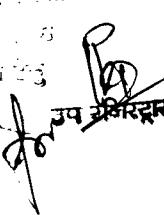
3. Heard the learned counsel for the applicant.

4. In the facts and circumstances, I deem it appropriate to dispose of this OA with a direction to the respondents to consider the aforesaid representation of the applicant in accordance of the guidelines issued by DOPT for grant of compassionate appointment by passing a detailed, reasoned and speaking order within a period of 3 months from the date of receipt of copy of this order.

5. With the above direction, the OA is disposed of at the admission stage itself.


(Madan Mohan)
Judicial Member

SKM

मुख्यमंत्री संघर्ष विधायिका..... जयललुर, दि.....
प्रदिव्यांशु १५/१२/२०१४
(1) रामेश राम विजयन, विधायिका, जयललुर 
(2) अमर कुमार विजयन, विधायिका, जयललुर 
(3) प्रदीप कुमार विजयन, विधायिका, जयललुर 
(4) विजयन, विधायिका, जयललुर 
सुनिधि एवं अधिकारी द्वारा दिनांक १५/१२/२०१४



SKM
21-12-2014